



035396

The High Court of Kerala

Kochi- 682 031
Dated- 12.4.2019

Proceedings

High Court establishment- allocation of work of Assistant Registrar- orders issued.

Read: High Court proceedings No.A5- 44403 /2018 (1) of even date.

Order No.A5- 44403 / 2018 (2)

Pursuant to the High Court proceedings read above, Smt.M.J.Selvi, Assistant Registrar, High Court, will hold the charge of OP(GHI, J&K) Seats, OP Records, Grouping & Classification Cell, with immediate effect. She will be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

(By Order)


K. Haripal
Registrar General

To

- The Officer concerned.
- The Accountant General(A&E) Kerala, Thiruvananthapuram(2 copies)
- The Joint Registrars, High Court
- The Deputy Registrar concerned.
- The Public Relations Officer, High Court
- The Private Secretary to the Chief Justice, High Court
- The Chief Librarian, High Court
- The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
- ✓ The I.T. Section, High Court(for publishing in the High Court website)
- The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.